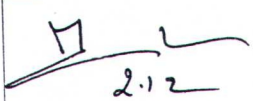


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 28.11.2022 To 02.12.2022				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1.	E/50817/2019	FO/51091/2022	23/11/2022	28/11/2022
2.	E/50814/2019	FO/51092/2022	23/11/2022	28/11/2022
3.	E/51135/2019 IN E/Cross/50603/2019	FO/51093/2022	28/11/2022	28/11/2022
4.	E/50889/2019	FO/51099/2022	23/11/2022	28/11/2022
5.	E/52090/2019	FO/51100/2022	23/11/2022	28/11/2022
6.	E/MISC/50863/2019 IN E/50519/2019	FO/51103/2022	23/11/2022	28/11/2022
7.	E/51906/2015	FO/51112/2022	29/11/2022	30/11/2022
8.	E/50088/2016	FO/51113/2022	29/11/2022	30/11/2022
9.	E/51358/2019	FO/51114/2022	29/11/2022	30/11/2022
10.	E/52053/2019	FO/51116/2022	30/11/2022	01/12/2022
11.	E/52930/2018	FO/51117/2022	30/11/2022	01/12/2022
12.	E/50673/2019	FO/51121/2022	01/12/2022	02/12/2022
<u>MISC ORDER</u>				
1.	E/EH/50676/2022 IN E/50501/2021	MO/50615/2022	29/11/2022	29/11/2022
2-3.	E/ROM/50189/2020 IN E/51832/2018 & E/ROM/50188/2020 IN E/54035/2018	MO/50621-50622/2022	29/11/2022	29/11/2022
<u>I.O. ORDER</u>				
Nil				
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (LDC)